

HCA No. II 36/2006

**HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 17th APRIL 2018.**

BRIEF TENDER NOTIFICATION

Tender is called by the High Court of Karnataka, Bengaluru for procurement of One no. of. of Digital Duplicator Machine on buy back of old Machine to be installed in the High Court of Karnataka, Bengaluru through e-procurement portal of Centre for e-Governance, Bengaluru, through e-procurement portal of Centre for e-Governance, Bengaluru.

The last date to upload the tender is fixed as **18.05.2018 at 4.00 PM.** For more details visit <https://eproc.karnataka.gov.in> website.

**Sd/-
(T. G. SHIVASHANKARE GOWDA)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU.**